

Annexure – 6 Name of the corporate debtor: Brajesh Construction Private Limited ; Date of commencement of liquidation: 10.05.2023 List of stakeholders as on: 08.07.2026														
List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Asit C Mehta	19.06.2023	₹ 83,68,290.00	₹ 83,68,290.00	Operational Creditor				0.00%				0	1) Arbitration Award dated 07.12.2016 wherein the debt of Rs 32,30,360.00 is ascertain with interest at the rate of 10 % amounting to 51,37,930 hence it is accepted.
2	Chejara Construction	21.06.2023	₹ 5,52,82,000.00	₹ 0.00	Operational Creditor				0.00%			₹ 5,52,82,000.00		No contractual documents are available to ascertain the debt toward the principal amount of Rs 2.11 Cr and interest thereon hence the whole amount is rejected.
3	Khushi Enterprises	24.06.2023	₹ 1,27,19,595.00	₹ 0.00	Operational Creditor				0.00%			₹ 1,27,19,595.00		1) No financial accounts or statements show the debt has not been paid from the year 2013. 2) No other relevant records is available which can substantiate the claim against the corporate debtor. Hence the claim is rejected
4	Madhulika Singh	15.06.2023	₹ 2,06,84,087.94	31,86,750	Operational Creditor				0.00%			₹ 1,74,97,337.94		On the basis of the lease agreement claimed against the rent amount and TDS is taken into consideration. Further the interest portion and damages is rejected.
5	Shakti Singh	28.06.2023	₹ 4,40,00,000.00	₹ 4,30,00,000.00	Operational Creditor				0.00%			₹ 10,00,000.00		Basis of Mou signed between CD and Shakti singh it is ascertain the debt of 4,40,00,000.00 however the amount of 10,00,000.00 paid by Hiramen to Shakti Singh is Provisionally rejected.
	TOTAL		₹ 14,10,53,972.94	₹ 5,45,55,040.00					0.00%			₹ 8,64,98,932.94	₹ 0.00	